National Company Law Tribunal Allahabad Bench

CPNO. 91/ND/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Aslam Caypet Put Ltd

SECTION OF THE COMPANIES ACT/1& B CODE: 397/398 of the Companies Act of

SI. NO. Name Designation Representation Signature

1. Sundlep Agarmel Admirate Petitioner Signature

2. Borisesh Kymun Kasharwan. Advocate Respondent Ekashurbur

CP No. 91/ND/ 2015

Sh. Sandeep Agarwal, advocate for the petitioner. Sh. Brajesh Kumar Keshwarni for the Respondent.

Today, Sh. Sandeep Agarwal, Advocate files Vakalatnama on behalf of the petitioner. Thus, it may be seen that the petitioner has made an alternative arrangement for her counsel pursuant to observation of this court dated 05.12.2017.

However, the Respondent counsel inform that his senior arguing counsel is not available today. Hence, time may be granted. Considering this, the matter is adjourned to 15th February, 2018.

Date: 10/01/2018

Typed by

Jyoti

A.L.

(Stenographer)

H.P. Chaturvédi, Member(Judicial)